

MR. DEPUTY-SPEAKER: I am naming those who are obstructing the proceedings.

(Interruptions)

MR. DEPUTY-SPEAKER: Mr. Minister, you may move the motion.

(Interruptions)

15.03 hrs.

MOTIONS RE: SUSPENSION OF MEMBERS FROM THE SERVICE OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L.BHAGAT): I beg to move:

" That Sarvashri C. Madhav Reddi, V. Sobhanadreeswara Rao, E. Ayyapu Reddy, Bezawada Papi Reddy and Srihari Rao, Shrimati N.P. Jhansi Laksmi, Dr. T. Kalpana Devi, Sarvashri G. Bhoopathy, M. Raghuma Reddy, Manik Reddy, A.J.V.B. Maheswara Rao, P. Appalanarasimham and C. Sambu, Dr. G. Vijaya Rama Rao, Sarvashri H.A. Dora, Basudeb Acharia, Ajit Kumar Saha, Bajju Ban Riyan and Hannan Mollah, Shrimati Bibha Ghosh Goswami, Sarvashri Syed Masudal Hossain, Zainal Abedin, Ajoy Biswas and Satyagopal Misra, Dr. Sudhir Roy, Sarvashri Anil Basu, Matilal Hansda, Purna Chandra Malik, S. Jaipal Reddy, V. S. Krishna Iyer, Ram Bahadur Singh, Thampan Thomas, Vijay Kumar Mishra and Indrajit Gupta, Shrimati Geeta Mukherjee, Sarvashri, Vijoy Kumar Yadav, Ramashray Prasad Singh, Dinesh Goswami, Bhadreswar Tanti, Mhiram Saikia, Palas Barman, Sanat Kumar Mandal, Charanjit Singh Walia, S. Tarlochan Singh Tur and Shri C. Janga Reddy, Dr. A.K. Patel, Sarvashri Amar Roypradhan and Chitta

Mahata, Dr. A. Kalanidhi, Sarvashri Balwant Singh Ramoowalia, D.B. Patil, Arif Mohammad Khan, Raj Kumar Rai, Ram Dhan, Ram Pujan Patel, V. C. Shukla, Manvendra Singh and Vishwanath Pratap Singh, Members of this House, be suspended from the service of the House for misbehaviour quite unbecoming of Members on the floor of the House on 15th March, 1989 for the remaining days of this week."

(Interruptions)

They have asked for it. They are inviting it. They are not behaving like Members of Parliament. They are acting like political jugglers.

(Interruptions)

MR. DEPUTY-SPEAKER: We will adjourn now and will meet at 1530 hrs.

15.06 hrs.

The Lok Sabha adjourned till thirty minutes past fifteen of the clock

15.47 hrs.

The Lok Sabha re-assembled at forty-seven minutes past Fifteen of the Clock

[MR. DEPUTY-SPEAKER *in the Chair*]

MOTIONS RE: SUSPENSION OF MEMBERS FROM THE SERVICE OF THE HOUSE—*Contd.*

[*English*]

✓ MR. DEPUTY-SPEAKER: Shri H.K.L. Bhagat has moved a motion for suspension of certain Members. I will now put the motion to the vote of the House.

The question is:

" That Sarvashri C. Madhav Reddi, V.

[Mr. Deputy Speaker]

Sobhanadreeswara Rao, E. Ayyapu Reddy, Bezawada Papil Reddy and Srihari Rao, Shrimati N.P. Jhansi Lakshmi, Dr. T. Kalpana Devi, Sarvashri G. Bhoopathy, M. Raghuma Reddy, Manik Reddy, A.J.V.B. Maheswara Rao, P. Appalanarasimham and C. Sambu, Dr. G. Vijaya Rama Rao, Sarvashri Shri H.A. Dora, Basudeb Acharia, Ajit Kumar Saha, Baju Ban Riyan and Hannan Mollah, Shrimati Bibha Ghosh Goswami, Sarvashri Syed Masudal Hossain, Zainal Abedin, Ajoy Biswas and Styagopal Misra, Dr. Sudhir Roy, Sarvashri Anil Basu, Matilal Hansda, Purna Chandra Malik, S. Jaipal Reddy, V. S. Krishna Iyer, Ram Bahadur Singh, Thampan Thomas, Vijay Kumar Mishra and Indrajit Gupta, Shrimati Geeta Mukherjee, Sarvashri Vijoy Kumar Yadav, Ramashray Prasad Singh, Dinesh Goswami, Bhadreswar Tanti, Muhiram Saikia, Palas Barman, Sanat Kumar Mandal, Charanjit Singh Walia, S. Tarlochan Singh Tur and Shri C. Janga Reddy, Dr. A.K. Patel, Sarvashri Amar Roypradhan and Chitta Mahata, Dr. A. Kalanidhi, Sarvashri Balwant Singh Ramoowalia, D.B. Patil, Arif Mohammad Khan, Raj Kumar Rai, Ram Dhan, Ram Pujan Patel, V. C. Shukla, Manvendra Singh and Vishwanath Pratap Singh. Members of this House, be suspended from the service of the House for misbehaviour quite unbecoming of Members on the floor of the House on 15th March, 1989 for the remaining days of this week."

The motion was adopted

[English]

(Interruptions)

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF IN-
FORMATION AND BROADCASTING
(SHRI H.K.L. BHAGAT): I am obliging them.

I am going to oblige them. It seems that some of the Members want to be suspended from the House. Mr. Narayan Choubey and other Members want to be suspended. In fact, all of them want to be suspended. In order to satisfy them, I move the motion. I am moving the motion that they may be suspended. I want to oblige them. They want suspension. Let them be suspended.

We did not want to suspend everybody. You all want to be suspended together for political reasons. So, I said, "All right".

I beg to move:

"That Sarvashri Somnath Chatterjee, Saifuddin Chowdhary, K.P. Unnikrishnan, V. Kishore Chandra S. Deo and Narayan Choubey. Members of this House, be suspended from the service of the House for misbehaviour quite unbecoming of Members on the floor of the House on 15th March, 1989 for the remaining days of this week."

MR. DEPUTY-SPEAKER: The question is:

"That Sarvashri Somnath Chatterjee, Saifuddin Chowdhary, K.P. Unnikrishnan, V. Kishore Chandra S. Deo and Narayan Choubey, Members of this House, be suspended from the Service of the House for misbehaviour quite unbecoming of Members on the floor of the House on 15th March, 1989 for the remaining days of this week."

The motion was adopted

15.55 hrs.

[English]

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF IN-
FORMATION AND BROADCASTING
(SHRI H.K.L. BHAGAT): Shri Arif Moham-

mad Khan made an effort to assault a lady Minister.

(Interruptions)

SHRI SYED SHAHABUDDIN (Kishanganj): I do not know what crime have committed that you have not suspended me. I protest against this discrimination. (Interruptions) I deem myself as having been suspended.

15.56 hrs.

Shri Syed Shahabuddin then left the House

SHRI H.K.L. BHAGAT: We did not want to suspend them, but they are asking for suspension to take political mileage.

PROF. SAIFUDDIN SOZ (Baramulla): By this proposal of suspension, they should not be allowed to spoil their Holi festival. Despite suspension, they should be entitled to the daily allowance. (Interruptions). I want to have Shri H.K.L. Bhagat's reaction to this.

SHRI G. M. BANATWALLA (Ponnani): I am very sorry that no solution could be found and we are a spectator to wholesale suspension. In protest against this motion of suspension, I walk out of this House.

15.57 hrs.

Shri G.M. Banatwalla then left the House

SHRI HAROOBHAI MEHTA (Ahmedabad): I do not know why Shri Madhav Reddi and several others who have not participated are suspended. The hon. Parliamentary Affairs Minister may kindly clarify.

SHRI H.K.L. BHAGAT: I made it clear. Originally, my motion was for suspension of certain Members particularly those who are standing constantly in the well of the House.

16.00 hrs

I did not want to suspend everybody.

But then, all those who have been suspended were kept on suspension. They said: "We should all be suspended."... (Interruptions) Please listen to me. In order to save the situation to an extent.. (Interruptions) They wanted this for political mileage. They wanted like this. They all worked together for being suspended. They wanted political mileage. I am sure there cannot be a political mileage... (Interruptions) That is why they have been suspended. A number of them wanted to be suspended.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (PROF. K.K. TEWARI): On their own request, they have been suspended.

MOTION RE: CONDEMNATION OF MEMBER

16.01 hrs.

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTRY OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): They wanted it. Therefore, they have been suspended. Now, I want to move another Motion. That matter was very very serious. It was very unfortunate that Shri Arif Mohammad Khan tried to assault the Lady Minister Shrimati Sheila Dikshit and tried to snatch the paper from her. (Interruptions)

I beg to move:

"That this House strongly condemns Shri Arif Mohammad Khan, MP. for attempting to assault and snatch papers from the Lady Minister of State for Parliamentary Affairs, Shrimati Sheila Dikshit."

(Interruptions)